

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-950(PB)/2020

IN THE MATTER OF:

State Bank of India

.... Applicant/petitioner

v.

Farah Khan

.... Respondent

Order under Section 95 of IBC

Order delivered on 06.10.2020

ORDER

Renotified to 03.11.2020.



(Nirmala Vincent)
Court Officer

06.10.2020
Aarti